

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

CUSTOM APPEAL NO. 10173 OF 2019-DB

(Arising out of OIA-AHD-CUSTM-000-APP143-18-19 dated 18/10/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax- Ahmedabad)

Cosmos Water Solutions Pvt Ltd

207, Ashirwad Paras, Corporate Road,
Prahladnagar, Ahmedabad, Gujarat

.....Appellant

Versus

C.C.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

Appearance:

Shri Hardik Modh, Advocate for the Appellant

Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING: **27/03/2024**

DATE OF DECISION: **02.07.2024**

The appeal is disposed of. For order, see order of date in Custom Appeal No. 12479 OF 2018-DB.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

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